

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/420/IB/2020
IN

PETITION NUMBER : IBA/877/2019

NAME OF THE PETITIONER : SLO Industries Ltd

NAME OF THE RESPONDENTS : Ramachandran Subramanian (RP)
M/S Core Indo Ispat Pvt Ltd

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. S. Sathyanarayanan for the Applicant is present. Learned
RP/Respondent Mr. Ramachandran Subramanian, party in person is present.

List this matter on **21.04,2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs